

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMETARY AFFAIRS**  
(Judicial Administration Section) Civil Secretariat  
Srinagar/Jammu.

Subject:- Appointment of Civil Judges (Junior Division)/Munsiffs.

Reference:- 1. Public Service Commission's Letter No. PSC/ Exam/  
KCS (Judicial)/2018 dated 25-10-2019.

2. Registrar General, J&K High Court Letter No. 44421/  
GS dated 28-04-2020.

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Government Order No: **2258** -LD(Estt) of 2020.  
Dated : 01 - 06 - 2020.  
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As recommended by the High Court, sanction, in terms of rule 42 of the Jammu and Kashmir Civil Services (Judicial) Recruitment Rules, 1967, is accorded to the temporary appointment of the following candidates as Civil Judges (Junior Division)/Munsiffs in the Subordinate Judiciary in the pay scale of ₹ 27700-44770:-

Open Merit			
S. No.	Name of the Candidate S/Shri	Parentage	Address
1.	Urvashi Raina	D/o Anil Raina	135/7 Upper Roop Nagar, Jammu.
2.	Anjeet Singh (OM/RBA)	Surinder Singh	Village Malothi Bhaderwah District Doda
3.	Suhasni Vasisatha	D/o Braham Datt Sharma	House No. 280, Sector 7 Channi Himmat, Jammu
4.	Tarun Mahajan	Rakesh Kumar	49 Ward No. 5 Bari Brahman District Samba
5.	Rohit Sharma	R P Sharma	House No. 83 Jain Bazar, Jammu
6.	Rashi Verma (OM/SLC)	Sham Lal Verma	Ward No. 65 Upper Barnai, North Jammu
7.	Shilpa Dogra (OM/SC)	D/o Pritam Lal	Florharam Kundkarlup Marh District Jammu
8.	Poonam Gupta	D/o Naresh Kumar Gupta	58 Lower Laxmi Nagar, Sarwal Jammu
9.	Neena Thakur	D/o Karpal Singh Thakur	H. No. 114 Indira Niwas Vill-Maneh Pokishenpur District Jammu.

*fes/om*  
*dh*

10.	Shayesta Nazir	D/o Nazir Ahmad Jan	Jaan Mohalla Sonerwani, Bandipora.
11.	Shahber Ayaz	Mohd Shafi Ayaz	K P Road Iqbalabad Pehroo Anantnag
12.	Bazila Bashir	D/o Bashir Ud Din Ahmad Mir	476 Lone Mohalla Old Chanapora, Srinagar
13.	Danishta Shafi	D/o Mohd Shafi Mir	79 Brinty Batpora Anantnag
14.	Himani Parihar	D/o Kiker Singh Parihar	H.No. 1 B Old Block Judicial Enclave Amphalla Jammu
15.	Shafiq Mushtaq Lone (OM/ALC)	Mushtaq Hussain Lone	102 Azamabad Mandi District Poonch
16.	Fakhur un Nissa	D/o Parvaze Ahmad Pandit	Near Jamia Masjid Qadeem Karimabad, Pulwama
17.	Saloni Anand (OM/ALC)	D/o Ashok Anand	H No. 260 Ward No. 2 Village Ajote Tehsil Novell District Poonch
18.	Ahtzaz Ahmed	Sheikh Rafiq Ahmed	Ward No. 5 Samote Surankote District Poonch
19.	Muneer Ahmad Bhat	Abdul Majid Bhat	Zewan Near Police Colony Gate, Pantha Chowk, Srinagar
20.	Cheena Sumbria	D/o Bodh Raj Sumbria	H.No. 3 W. No. 2 Near JK Bank Bari Brahmana District Samba
21.	Farah Bashir	D/o Bashir Ahmad Bashir	163-A Sector 3 Rose Lane, Chanapora Srinagar
22.	Uzma Amin	D/o Mohammad Amin Mugloo	35 Mughal Mahal Rainawari, Srinagar
<b>R.B.A. Category</b>			
1.	Raja Arshad Hamid	Hamid Ullah Mir	Ahmadabad Mir Mohalla D H Pora Kulgam
2.	Towfeel Ahmad Mir	Mohmad Ramzan Mir	361 Kani Chadoora District Budgam
3.	Altaf Ahmad Mir	Gh Ahmad Mir	Tekipora Lolab District Kupwara
4.	Mahjabeen Akther	D/o Ghulam Mohammad	Bagga P/o Sarh Tehsil Mahore District Reasi
5.	Mahavir Singh	Sher Singh	Damote-A Gowari Ramban
6.	Arvind Manhas	Mohan Lal Manhas	Village Chanser Gandoh Doda
7.	Kartar Singh	Jagdish Raj	Ward Batungal Village Mangota District Doda
8.	Karan Bijyal	Mool Raj	Ganika Bhagwah District Doda

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<b>Schedule Caste Category</b>			
1.	Bhanu Bhasin	Anil Kumar Bhasin	W No. 1 Behind State Bank of India, Subash Nagar, Udhampur
2.	Lakshay Badyal	Munshi Ram Badyal	Village Naki Balpur P O Sundla Majalta District Udhampur
3.	Man Mohan Kumar	Krishan Lal	Metra Govind Pura District Ramban
4.	Vishal Bharti	Dev Raj	Ward No. 12 House No. 142 R S Pora, Jammu
<b>Scheduled Tribe Category</b>			
1.	Shazia Chowdhary	D/o Mohammad Majeed Choudhary	Dhammi Behra Nagrota, Jammu
2.	Deldan Angmo	D/o Tsewang Norboo	Lingtse Enterpise Gonpa Complex, Leh
3.	Arusa Chowdhary	D/o Mohd Anwar Chowdhary	E. P 715 Bawa Wali Gali, Shahidi Chowk, Jammu
4.	Adnan Manzoor	Manzoor Hussain	H.No. 61 Vidhata Nagar Bathinidi Road, Jammu
<b>A.L.C Category</b>			
1.	Mohd Waseem Mirza	Abdul Rashid	Village Manjakote Mohalla Jaralan District Rajouri
<b>Social Caste category/SLC</b>			
1.	Mainaaz Qadir	D/O Gh. Qadir	84 Hamdania Colony Nalabal, Nowshehra, Srinagar

*Sector*

The appointments shall be subject to outcome of the writ petition, if any, pending on the subject.

The appointment of the candidates shall be subject to production of following certificates/documents in the office of Registrar General, J&K High Court :-

- (i) Qualification Certificate;
- (ii) Date of Birth Certificate;
- (iii) Category Certificate, if any, under SRO 294 of 2005; and
- (iv) Any other relevant document.

By Order of the Lieutenant Governor.

Sd/-  
(Achal Sethi)  
Secretary to Government.

NO: LD (A) 2011/70.

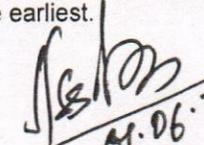
Dated: 01 - 06 - 2020.

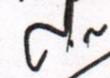
Copy to the:-

1. Principal Secretary to the Hon'ble Lieutenant Governor for information of the Hon'ble Lieutenant Governor.

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2. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
3. Secretary to Government, General Administration Department.
4. Registrar General, J&K High Court, Jammu. He is requested to verify all the original testimonials including category certificates of the appointees from the Universities/Boards and Offices and copy of verifications from the respective Universities/Boards/Offices be sent to this Department for record.
5. Secretary, J&K Public Service Commission, Jammu. This is with reference to his letter No. PSC/Exam/KCS (Judicial)/2018 dated 25-10-2019.
6. Director Information, J&K Jammu. He is requested kindly to get this order published in two leading news papers (one English and one Urdu) at Srinagar and Jammu respectively.
7. Private Secretary to the Chief Secretary for information of the Chief Secretary.
8. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
9. General Manager, Government Press, Jammu for publication in an extraordinary issue of the Government Gazette at the earliest.
10. Government Order file.
11. Concerned file.

  
01.06.20  
(Ashish Gupta)  
Deputy Legal Remembrancer.

  
01.06.2020